GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
STARRED QUESTION NO. 86
ANSWERED ON 09.02.2022

E- PORTAL TO MONITOR IMPLEMENTATION OF VILLAGE PANCHAYAT SCHEMES

86 SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether Government has any plan for creation of e-portal for monitoring implementation, evaluation, monitoring and quality control on schemes meant for execution of village-level schemes for better transparency;

(b) if so, the details thereof and whether State Governments are also being encouraged for the establishment of such portals for honest implementation of schemes in villages; and

(c) the priority areas of development identified for villages as per the current needs of the people, especially in view of the economic prosperity of the villagers?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI GIRIRAJ SINGH)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE RAJYA SABHA STARRED QUESTION NO. 86 FOR ANSWER ON 09.02.2022 REGARDING E-PORTAL TO MONITOR IMPLEMENTATION OF VILLAGE PANCHAYAT SCHEMES

_____

(a) & (b) : Under Digital India Programme, the Ministry of Panchayati Raj (MoPR) is implementing e-Panchayat Mission Mode Project (MMP) with the aim to transform the functioning of Panchayati Raj Institutions (PRIs). Under e-Panchayat MMP, MoPR launched eGramSwaraj, a simplified work-based accounting application to addresses various aspects of Panchayat functioning viz. planning, budgeting and accounting. In order to ensure better financial management of PRIs for enhancing transparency & accountability in maintenance of accounts, the e-Gram SWARAJ has been integrated with Public Finance Management System (PFMS). A Training Management Portal (TMP) has been developed and launched to monitor real time progress of trainings conducted in various categories, subject areas and stakeholders under the Rashtriya Gram Swaraj Abhiyan (RGSA) scheme. Further, the MoPR is encouraging the Panchayats to adopt their own Citizens' Charter for successful delivery of services for which the Ministry has formulated the model Citizens' Charter and shared with the States. Adoption of such Citizens' Charter by the States is being monitored through dedicated portal. An application of 'AuditOnline' has been developed for online audits of Panchayat accounts and their financial management. Under the SVAMITVA scheme, to provide village level progress and monitoring of the scheme, an online monitoring Dashboard has also been developed. Moreover, the Ministry of Rural Development has developed and operating various e-portal, Management Information System (MIS) and dashboards for all its schemes and programmes for their execution and monitoring.

The Ministry of Panchayati Raj encourages States by conferring e-Panchayat Awards annually for promoting e-Panchayat in the Panchayati Raj Institutions either by using the Ministry developed applications or their own or mixture of both.

(c)   The priority areas of development identified for villages as per the current needs of the people include health, drinking water & sanitation, and basic infrastructure facilities and employment generation.

***